

(2)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1687/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Lata Export Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CS Rahul Sahasrabudhe	R. Sahasrabudhe for Petitioner/Applicant	
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**ORDER**

**CP No.1687/I&BP/NCLT/MB/MAH/2017**

The Professional appearing on behalf of the Corporate Debtor is required to comply with all the requirements as prescribed in Form No.6. Some of the documents are missing. The Petitioner is given Seven days' time to rectify those mistakes.

List this matter on 1.1.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**M. K. SHRAWAT**  
Member (Judicial)